

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.242/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY :

Praj Industries Ltd.
Vs
Sainov Spirits Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e),434&439(1)(b)

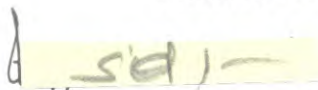
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	TR GANESH BAPU	Advocate	for Petitioners	

ORDER

In terms of the order dated 15.3.2017, compliance affidavit has not been filed. Learned Counsel seeks and is granted one week's time to comply with the aforesaid order.

List for further consideration on 12.5.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
24.4.2017